

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
LEGISLATIVE DEPARTMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 818**

**TO BE ANSWERED ON WEDNESDAY, 07<sup>TH</sup> FEBRUARY, 2018**

**RESERVATION TO WOMEN IN LOK SABHA**

818. SHRI ASHWINI KUMAR:

Will the Minister of LAW AND JUSTICE be pleased to state:

the status of the proposal to provide thirty three percent reservation to the women in Parliament (Lok Sabha) and State assemblies?

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE AFFAIRS  
(SHRI P.P.CHAUDHARY)**

It has been endeavour of the Government to provide for reservation of one-third seats for women in the House of the People and the State Legislative Assemblies. The issue involved needs careful consideration on the basis of the consensus amongst all political parties before a Bill for amendment in the Constitution is brought before Parliament.

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